

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2183  
ANSWERED ON:08.08.2005  
HOUSING SCHEME FOR BEEDI WORKERS  
Singh Shri Chandrabhan Bhaiya

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

(a) whether an amount of approximately Rs. 67.50 lac is pending for the construction of 100 houses under Integrated Housing Scheme for beedi workers at the Hata in Damoh district of Madhya Pradesh; and

(b) if so, the time by which this construction scheme is likely to be cleared?

**Answer**

MINISTER OF LABOUR AND EMPLOYMENT ( SHRI K. CHANDRASEKHAR RAO )

(a) & (b): An administrative approval was granted on 15th March, 2005 for construction of 100 houses for beedi workers at Hatta, Damoh district in Madhya Pradesh by the State Government of Madhya Pradesh under the Integrated Housing Scheme involving a Central subsidy of Rs.33.60 lakh to the State Government. As per the provision of the scheme this amount is to be released to the State Government after construction of the houses reaches upto roof level. The progress of construction of these houses have not yet been reported by the State Government of Madhya Pradesh. There is a provision in the scheme that construction of houses shall normally be completed within a period of 18 months from the date of administrative approval.